

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
25-04-2024 AT 02:30 PM

**CP No. 49/241/HDB/2021  
AND  
IA (CA) 286/2023 in IA No. 160/2023, Cont. A /4/2023, IA (CA) 154/2022,  
IA(CA) 45/2024 in IA No. 286/2023 in IA No. 160/2023 in  
CP No. 49/241/HDB/2021  
u/s. 241 of Companies Act**

**IN THE MATTER OF:**

M/s. Taashee Linux Services Pvt Ltd

**...Petitioner/s**

**AND**

Rajeev Satpal Lakhanpal & others

**...Respondent/s**

**C O R A M:-**

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No. 49/241/HDB/2021**

Learned Counsel Mr Sameer Hussain, for petitioner present physically.  
Learned Counsel Mr TV Satya Kumar, for respondent present though Video  
Conference.

Since it being a special bench, matter adjourned to 11.07.2024.

**IA (CA) 286/2023 in IA No. 160/2023, Cont. A /4/2023, IA (CA) 154/2022,  
IA(CA) 45/2024 in IA No. 286/2023 in IA No. 160/2023**

Since it being a special bench, matter adjourned to 11.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**